

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Appeal No. 133/252/ND/2018

In the matter of:

Soma Green Energy Pvt. Ltd.

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Under Section: 252

Order delivered on 29.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Presents:-

For the Appellant

: -

For the Respondent

: Ms. Kusum Yadav, CP

For the IT

: Ms. Easha Kadian for Ms. Lakshmi
Gurung, Stg. Counsel for ITD

ORDER

None appears for the appellant. In the interest of justice,
matter is adjourned to 08.10.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

